

Loss to NCCF Patna branch on potatoes deal

3168. SHRI SHANKER SINH VAGHELA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to answer to Unstarred Question 1243 given in the Rajya Sabha on the 6th May, 1988 and state:

(a) whether it is a fact that the involved Branch Manager, Patna of NCCF had been granted three advance increments;

(b) whether any enquiry has been conducted; and

(c) if so, what is the outcome thereof and follow-up action thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) Yes, Sir. He was granted three advance increments on 23rd April, 1983.

(b) and (c) No, Sir. No enquiry was conducted for grant of advance increments. However, an enquiry about procurement/sale of potatoes is still under progress. meanwhile, the officer concerned has been transferred from Patna.

Finding of audit report on NCCF on purchase of food items

3169. SHRI ISH DUTT YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to answer to Unstarred Question 1254 given in the Rajya Sabha on the 6th May, 1988 and state:

(a) whether Government have approved the purchase policy of NCCF for buying grocery items worth crores of rupees by overlooking the established procedure laid down by Government in this regard;

(b) if so, what are the reasons therefor; and

(c) if answer to part a above be in the negative, the reasons for not taking any action against the defaulting Branch Managers of Patna, Kanpur, Calcutta, Cuttack and Bangalore and the reasons for suspending the Srinagar Branch Manager only during 1985 for not following the procedure as pointed out by the Auditors?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) No, Sir. The Government is not required to approve the purchase policy of NCCF. It is for NCCF to draw their own policies in the best interest of the share holders and member cooperatives.

(b) Does not arise.

(c) NCCF have reported that they have placed the Branch Manager, Srinagar under suspension and initiated departmental proceedings against him for not following proper procedure in procurement of different commodities.

The irregularities brought out in the Audit Report in case of Patna Branch are under investigation by NCCF.

In case of other branches, no procedural irregularities have been noticed by the NCCF.

Permission to visit Pakistan and Bangladesh

@3169-A. SHRI KAPIL VERMA:
SHRIMATI VEENA
VERMA:
KUMARI SUSHILA
TIRIA:

Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under Government's consideration to allow people to go to Pakistan and

@Previously Unstarred Question 2823, transferred from the 18th August, 1988.